

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 1892 of 2020

Kamlesh Kumar Singh Petitioner
Versus
The State of Jharkhand Opp. Party

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. Lakhan Chandra Roy, Advocate
For the Opp. Party : Mr. Ramesh Kumar, A.P.P.

03/29.06.2020 Mr. Lakhan Chandra Roy, learned counsel for the petitioner seeks permission to withdraw this application.

Mr. Ramesh Kumar, learned A.P.P. does not have any objection to such prayer.

Permission is accorded.

This application is dismissed as withdrawn.

(Rongon Mukhopadhyay, J.)